

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:4600
ANSWERED ON:21.04.2015
RESIDENTIAL ACCOMMODATION FOR POLICE
Patle Smt. Kamla Devi

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Union Government has received any request from the State Government of Chhattisgarh for separate residential scheme for solving the problem of accommodation being faced by the personnel of the State police;
- (b) if so, the details thereof and the reaction of the Union Government thereto along with total financial assistance likely to be provided in this regard;
- (c) whether Chhattisgarh Government is also constituting Police Housing Corporation;
- (d) if so, the details thereof;
- (e) whether there is any balance between increase in the number of police employees and approval of dwelling units and its construction, in view of naxalite problems; and
- (f) if not, the reasons therefor and the corrective steps taken/being taken by the Government in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HARIBHAI PARATHIBHAI CHAUDHARY)

- (a) & (b) Rs. 21.38 crore and Rs16.68 crore have been released to the State of Chhattisgarh as Central Share during 2013-14 and 2014-15 respectively for police building, police housing under plan head of Modernisation of Police Force (MPF)Scheme. However, no funds have been provided under plan head of MPF Scheme during 2015-16.
- (c) & (d) Police being a State subject, no such information is maintained by Ministry of Home Affairs.
- (e) to (f) During 2013-14 and 2014-15 funds of Rs.1,634.09 lakh and Rs.1,655.48 lakh respectively were released as Central Share to the Government of Chhattisgarh under Special Infrastructure Scheme (SIS). During 2015-16, no funds have been allocated under the Scheme. The works approved under SIS for the year 2013-14 for which Rs. 1634.09 lakh was provided as Central Share also included residential infrastructure for the STF of Chhattisgarh.